



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th September, 2022

NOTICE

Please take notice that the following matters listed on 12.09.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 615 of 2020 (For Judgment)	P.M. Cold Storage Pvt. Ltd. Through Interim Resolution Professional Vs. Gouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjunwala & Anr.	Manoj K Singh Prabhat Ranjan	Soumya Dutta-R2
2.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022 (For Judgment)	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors. With	Himanshu Vij	Abhishek Anand Mohak Sharma Manish Jain Divya Sharma
3.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022 (For Judgment)	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
4.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

5.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 (PH)	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
6.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami- R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

By order of Hon'ble Chairperson

-Sd/-

Registrar